

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3467/2018

New Delhi, this the 14th day of September, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Kamal Prasad  
Retired Inspector,  
Delhi Plice, S/o Sh. Late Ganga Prasad  
R/o Flat No.4, Vrinda Apartment, Ward No.1  
Mehrauli

....Applicant

(Present: Mr. Harish Chandra Yati)

**Versus**

1. President Secretariat  
Through the MHA  
North Block New Delhi.
2. Commissioner of Police  
Police Headquarters  
New Delhi.
3. Deputy Commissioner of Police  
Special Branch,  
Delhi Police Bhawan, Aasaf Ali Road,  
New Delhi.-110002.
4. Addl. Dy. Commissioner of Police  
North Distt., Near Police Station Civil Lines  
Delhi-110054.
5. Dy. Commissioner of Police  
South District,  
Hauz Khas New Delhi-110016
6. PAO No.IV  
NCT of Delhi, Treasury Building  
Tis Hazari Delhi. .. Respondents

Present: Mr. U. Srivastava with Ms. Neelima Rathore for R-1  
Ms. Harvinder Oberoi for Mr. R-2 to R-6

## **ORDER (ORAL)**

Heard learned counsel for the applicant. He seeks permission to withdraw the present Original Application with liberty to file a better drafted representation to the respondents, giving all the facts of the case.

The OA is dismissed as withdrawn, at the admission stage, with liberty to file fresh OA in case his grievance is not redressed by the respondents.

**Issue dasti.**

**(Praveen Mahajan)  
Member (A)**

*/mk /*